

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Original Application No.2890/97  
Original Application No.2413/97

(8)

New Delhi, this the 8th day of March, 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, Vice-Chairman (J)  
Hon'ble Mr. N. Sahu, Member (A)

Dr. T.D. Yadav  
S/o Shri P. Yadav.  
R/o A-2/78, Paschim Vihar,  
New Delhi-110062.

....Applicant

(By Advocate: None )

Versus

1. Union of India through Secretary,  
Department of Agricultural Research  
& Education, (DARE), Krishi Bhawan,  
New Delhi- 110001.
2. The President,  
Indian Council of Agriculture Research,  
Krishi Bhawan, New Delhi-1100012.
3. The Chairman,  
Agriculture Scientists Recruitment Board,  
Krishi Anusandhan Bhawan, Pusa,  
New Delhi-110012.
4. The Director,  
Indian Agriculture Research Institute,  
Pusa, New Delhi-110012.
5. Dr. N. Ramakrishnan,  
Professor,  
Division of Entomology,  
I.A.R.I. Pusa,  
New Delhi-110012.

....Respondents

(By Advocate : Shri N.S. Dalal)

OA- 2413/97

Dr. O.P. Lal,  
S/o Late Shri Chakrabarty Lal,  
R/O Type V, A-4,  
Pusa Campus, New Delhi- 110012.

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O R D E R (ORAL)

By Mr. Justice V. Rajagopala Reddy, Vice-Chairman (J):

On the last several occasions the applicant is not appearing either in person or by the counsel. The O.A. is, therefore, dismissed for default.

K. S. Sahu  
(N. Sahu)  
Member (A)

*V.R.R.*  
(V. Rajagopala Reddy)  
Vice-Chairman (J)

cc.